

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /70/14/HDB/2017
NAME OF THE COMPANY	
	Akula Constructions Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. V. A. S. Rou Praserd	10 vocato	Frank Prasseddlues pallas	1
		Tool fraseddherpaller Tool punil com Tuco 234074	Praised
		(440) 34044	-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	*		

Heard Shri D.V.A.S. Ravi Prasad, Learned Counsel for the Petitioner.

RoC report is awaited. Post the case on 20.10.2017.

Member (T)

Membr (J)